GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:654
ANSWERED ON:23.11.2009
ALLOCATION OF FUNDS UNDER NRDWP
Mahtab Shri Bhartruhari;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the criteria adopted by the Government for allocation of funds under the National Rural Drinking Water Programme to the States;
- (b) the funds allocated, released, utilized and achievements made therein during the last three years and the current year, Statewise;
- (c) whether some States have requested to release more funds under the National Rural Drinking Water Programme (NRDWP);
- (d) if so, the details thereof, State-wise alongwith the action taken thereon;
- (e) whether there is a lack of coordination in regard to the implementation and utilisation of funds being provided to the States; and
- (f) if so, the steps taken by the Government to ensure better coordination with the States?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(MS. AGATHA SANGMA)

(a)&(b): States are allocated funds under the National Rural Drinking Water Programme (NRDWP) based on the rural population, rural population managing drinking water supply schemes and areas under Drought Prone Areas Programme, Hill Area Development Programme and special category hill States. Allocations are also made to States for areas under Desert Development Programme and for natural calamities. NRDWP has been under implementation since 1st April 2009, prior to which funds were allocated under the Accelerated Rural Water Supply Programme (ARWSP). The State-wise funds allocated, released and utilized under ARWSP for the last three years and under NRDWP during the current year and achievements are annexed.

(c)&(d): Yes, Sir. The following states have sought additional financial assistance under National Rural Drinking Water Programme (NRDWP) during the current financial year:

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(Rs. In crores)
S.No. State Amount Reason for additional financial assistance
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- 1 Karnataka 500 To tackle the water quality affected habitations
- 2 Rajasthan 1000 To take up special projects on high priority for fluoride affected areas
- 3 Punjab 5 To meet any exigency in case of floods

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water projects
located in drought prone areas
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5 Tripura 50 To take up piped water supply projects in the State
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6 Orissa 272.14 To mitigate problems of fluoride affected villages

7 Haryana 17.49 For additional coverage of DDP areas 37.43 To address quality problems of Jhajjar and Rewari districts

Besides, Meghalaya has asked for enhancing its allocation to Rs. 100 crores for the current year to complete the ongoing schemes.

Funds are released as per the allocation and based on the performance of the States in the previous year. At the end of the financial year, depending on the position of the savings, requests for enhanced Central Assistance are accommodated for better performing States. In addition, if the requirement of any State is beyond the budgetary allocation under NRDWP, its request is recommended for additional Central Assistance to the Planning Commission or the State is advised to prepare a project for seeking funds from external support agencies.

(e)&(f): There is no lack of coordination with states for implementation and utilization of funds released under NRDWP.Allocations made to each State are released in two installments to them. The States are competent to plan and implement the schemes for rural water supply. All issues, including the pace of implementation and utilization is discussed with the States in regular review meetings and video conferences. Special attention is paid to North Eastern States and laggard States.